

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 34 of 2014

Dated : 16th May, 2014

Delhi Metro Rail Corporation Ltd.

... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors.**

....Respondent(s)

ORDER

As agreed by the Learned Counsels for the parties, post the
matter on **08.07.2014.**

(Court Master)

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